

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.1128 of 2019**

**IN THE MATTER OF:**

**Oyster Steel and Iron Pvt. Ltd.**

**...Appellant**

**Versus**

**SMW Metals Pvt. Ltd.**

**...Respondent**

**For Appellant:           Shri Tuhin, Shri Rajat Jain and Shri A. Tiwari,  
Advocates**

**For Respondent:        Shri P. Nagesh and Shri Harshal Kumar,  
Advocates**

**ORDER**

**22.01.2020**       Due to paucity of time, the matter could not be taken up.

List the Appeal 'for admission (after Notice)' on 13<sup>th</sup> February, 2020.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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